

**(2024) 11 MAN CK 0092**

**Manipur High Court (Imphal)**

**Case No:** Writ Petition (C) No. 85 Of 2019

Toijam Joplin Lyndoh

APPELLANT

Vs

State Of Manipur & 2 Ors.

RESPONDENT

**Date of Decision:** Nov. 29, 2024

**Hon'ble Judges:** Ahanthem Bimol Singh, J

**Bench:** Single Bench

**Advocate:** Romendro Sharma, L. Monomala

### **Judgement**

Ahanthem Bimol Singh, J

Mr. Romendro Sharma, learned counsel appearing for the petitioner, seeks 2(two) weeks' time for filing rejoinder affidavit.

Mrs. L. Monomala, learned G.A. appearing for the respondents, has no objection.

As prayed for, list this case again on 13.12.2024.

Registry is directed to delete the name of learned A.G. from the cause-list and in his place the name of Mrs. L. Monomala, learned G.A, be shown.